

(3)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/20/2017
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
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1) K. RAMASAMY
G.V. MOHAN KUMAR

Counsel for Petitioner

G.V. Mohan

2) M. KANNAN

Joint Director
(Representing MCA,
Regional Director)

[Signature]

ORDER

Shri K Ramasamy, counsel for petitioner present. Shri M Kannan, Joint Director representing the RD present. Both the counsel made submissions in relation to the objections raised by the RD, in part. For continuation, time is enlarged at their request. Put up on 28.11.2017 at 10.30 A.M.

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K Anantha Padmanabha Swamy
Member (Judicial)